

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8571/2018

DINESH KUMAR & ORS.

Appellant(s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

WITH

C.A. No. 8572/2018 (III-A)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 94549/2025

C.A. No. 8573/2018 (III-A)

IA No. 116421/2018 - EXEMPTION FROM FILING O.T.

Date : 03-09-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Mr. Vijay Kumar, Adv.
Mr. Rohan Choudhary, Adv.
For M/S. Vidhi International, AOR

Ms. Veera Kaul Singh, AOR

For Respondent(s) Mr. Abhishek Chaudhary, AOR

Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Krishna Prakash Dubey, Adv.
Mr. Shashank Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the appellant seeking adjournment on the medical ground, list the matters after two weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR